

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: U.O No. Edu-LGL0Jmu(HC)/47/2021-01 dated 08.09.2021

GOVERNMENT ORDER NO:- 4415-JK (LD) of 2021

DATED:- 13 - 09 - 2021

Sanction is hereby accorded to the appointment of Officer's of School Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

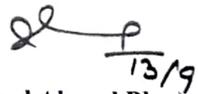
By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:- 13-09-2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khurshheed Ahmad Bhat)
Additional Secretary to Government

Annexure to the Government Order No.4415 -JK(LD) of 2021 dated 13.09.2021

S.No.	SWP No. /Titled	OIC
1.	SWP No.221/2020 TA No.61/358/2020 titled Kiran Bala & ors. V/s UT of J&K & ors.	Dr. Ravi Shankar Sharma DSEJ.
2.	SWP No.1696/2019 TANo.61/495/2020 titled Sanjay Kumar and anr. V/s state & ors.	Sh. Umesh Sharma Deputy Secretary School Education Department.
3.	SWP No.11/2018 TA No.61/919/2020 titled Meenu Devi and ors. V/s state & ors.	Sh. Prahalad Bhagat, CEO, Doda
4.	SWP No. 621/2020 TA No.61/451/2020 titled Naseem Akhter V/s UT of J&K & ors.	Sh. Shokat Mehmood, KAS Joint Director, Jammu/ Kathua/ Samba
5.	SWP No.4206/2019 TANo.61/2447/2020 titled Bua Ditta V/s state & ors.	Sh. Umesh Sharma Deputy Secretary School Education Department.
6.	SWP No.4515/2019 TANo.61/3299/2020 titled Surinder Dogra V/s state & ors.	Sh. Davinder Manhas, Dy. CEO, Jammu
7.	SWP No.873/2020 TA No.61/831/2020 titled Abdul Khaliq Gani V/s UT of J&K & ors.	Sh. Umesh Sharma Deputy Secretary School Education Department.
8.	SWP No.2531/2019 TA No.61/95/2020 titled Kirpal Singh and ors. V/s UT of J&K & ors.	Sh. Gulzar Hussain Chaudhary, CEO, Rajouri
9.	SWP No.823/2019 TANo.61/2663/2020 titled Sonal Maini V/s UT of J&K & ors.	Sh. Davinder Manhas, Dy. CEO, Jammu
10.	CPSW No.632/2017 in SWP No. 912/2003 titled Satyinder Kumar V/s State & ors.	Sh. Umesh Sharma Deputy Secretary School Education Department.
11.	OWP No. 869/2010 titled Residents of Mohall Manhasa V/s state & ors.	Sh. Abdul Majid CEO, Poonch


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